

**COMMITTEE ON ABSENCE OF MEMBERS FROM THE  
SITTINGS OF THE HOUSE**

**(Thirteenth Lok Sabha)**

---

**NINTH REPORT**

*(Presented on 10-05-2002)*

I, the Chairman of the Committee on Absence of Members from the sittings of the House, having been authorised by the Committee to present the Report on their behalf, present this ninth Report.

2. The Committee held a sitting on the 9th May, 2002.

3. The Committee considered applications for leave of absence from eight members. The details of these applications and recommendations of the Committee are given in the Appendix.

NEW DELHI;  
9th May, 2002  
Vaisakha 19, 1924 (Saka)

RAM SAJIVAN,  
Chairman,  
*Committee on Absence of Members  
from the sittings of the House.*

**APPENDIX-I**

(vide para 2 of the Memorandum No. 9)

Sl. No	Name of Member who has applied for leave of absence	Date of Application	Period for which leave applied	Reasons for leave	Period for which leave of absence may be recommended by the Committee	Remarks
1.	Shri Vinod Khanna	19.02.2002	25.02.2002 to 20.03.2002= <b>24 days</b>	visit abroad	25.02.2002 to 20.03.2002= <b>24 days</b>	
2.	Shri Ashok Kumar Singh Chandel	03.03.2002	25.02.2002 to 22.03.2002= 26 days and 15.04.2002 to 17.05.2002= 33 days <b>* Total 59 days</b>	under judicial custody	25.02.2002 to 22.03.2002= 26 days and 15.04.2002 to 17.05.2002= 33 days <b>Total 59 days</b>	
3.	Shri Rizwan Zaheer	08.03.2002	27.11.2001 to 19.12.2001= 23 days and 25.02.2002 to 07.03.2002= 11 days <b>Total 34 days</b>	Self-illness	27.11.2001 to 19.12.2001= 23 days and 25.02.2002 to 07.03.2002= 11 days <b>Total 34 days</b>	
4.	Shri Tara Chand Sahu	13.03.2002	25.02.2002 to 22.03.2002= <b>26 days</b>	Self-illness	25.02.2002 to 22.03.2002= <b>26 days</b>	
5.	Shri Rajesh Ranjan	14.03.2002	19.11.2001 to 19.12.2001= 31 days and 25.02.2002 to 18.03.2002= 22 days <b>Total 53 days</b>	Under judicial custody	19.11.2001 to 19.12.2001= 31 days and 25.02.2002 to 18.03.2002= 22 days <b>Total 53 days</b>	
6.	Shri Th. Chaoba Singh	18.03.2002	25.02.2002 to 22.03.2002= <b>26 days</b>	Assembly Election	25.02.2002 to 22.03.2002= <b>26 days</b>	
7.	Shri T. Govindan		27.02.2002 to 22.03.2002= 24 days and 15.4.2002 to 17.5.2002= 33 days <b>Total 57 days</b>	Self-illness	27.02.2002 to 22.03.2002= 24 days and 15.4.2002 to 17.5.2002= 33 days <b>Total 57 days</b>	
8.	Km. Bhawana P. Gawali		25.02.2002 to 11.03.2002= <b>15 days</b>	Self-illness	25.02.2002 to 11.03.2002= <b>15 days</b>	

\* Member was earlier granted leave by the House on 19.12.2001 for 57 days from 06.08.2001 to 31.08.2001 and 19.11.2001 to 19.12.2001 on the recommendations made by the Committee in its Eighth Report.